## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

## Dated, the 20th November, 2023

No. HCM.II/12/2014/Estt/143 In partial modification of notification No. HCM/II/12/2014/136, dated 20.04.2023, the designation of Shri Kerbor J Lyngdoh appearing at sl.no. 8, may be read as Registrar (Administration), High Court of Meghalaya instead of Joint Registrar (Listing), upon the incumbent officer having joined the above-mentioned office with effect from 13.11.2023.

REGISTRAR GENERAL

Memo. No. HCM.II/12/2014/Estt/143-A

Dated, the 20th November, 2023

Copy to:-

- 1. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of His Lordships kind information.
- 2. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordships kind information.
- 3. The Advocate General of Meghalaya, Shillong for favour of kind information.
- 4. The Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong, for favour of kind information.
- Shri K.J.Lyngdoh, Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- 7. Smti A.Y.Sarki, Joint Registrar, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The DDG/SIO, National Informatics Center (NIC), Meghalaya Shillong for favour of kind information.
- Smti S.Lanong, Assistant Registrar, High Court of Meghalaya, Shillong for favour of kind information.
- Smti T.Yangi, Senior Advocate & Additional Advocate General of Meghalaya, Shillong for favour of kind information.
- 11. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
  - 12. Office file.

REGISTRAR GENERAL

